

ITEM NO.17

REVISED  
REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 1411/2013

STATE OF M.P.

Appellant(s)

VERSUS

KALICHARAN & ORS.

Respondent(s)

(with office report)

Date : 28/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Vikas Bansal, Adv.  
Mr. C. D. Singh, Adv.

For Respondent(s)

Mr. Md. Farman, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Original records have been received.

Respondent nos. 1 to 3 and 5 to 8 are duly represented.

Respondent nos. 4 and 9 have expired.

Parties have not filed additional documents.

Registry to process the matter for being listed before  
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)  
Registrar